

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2307
ANSWERED ON:05.02.2014
RAJIV AWAS YOJANA
Singh Shri Mahabali;Thamaraiselvan Shri R.

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government is considering to emphasise on community involvement, improvement of quality and social audit under the revised Rajiv Awas Yojana;
- (b) if so, the details thereof;
- (c) whether the Government has formulated any scheme to bring new cities under its ambit;
- (d) if so, the details thereof;
- (e) whether the Government proposes to increase the assistance given to the States from 50 percent to 80 percent under the scheme; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION {DR. (Ms.) GIRIJA VYAS}

(a) & (b): The Cabinet Committee on Economic Affairs has approved the launch of the Rajiv Awas Yojana (RAY) as a Centrally Sponsored Scheme (CSS), to be implemented in Mission mode during 2013-2022. For effective implementation of the scheme, the emphasis is given on the following:

(i) Community should be involved at every stage, from planning through implementation and post-project maintenance leading to community ownership and sustainability of the scheme.

(ii) For effective monitoring central assistance is available for components such as establishment of technical cells at both State and City levels, cost of preparation of Slum Free City Plans of Action (SFCPoA) including preparatory activities, preparation of DPRs, Third Party Inspection and Monitoring (TPIM) and Social Audit.

(iii) Monitoring of quality of projects executed by the implementing agencies by Third Party Inspection and Monitoring Agency (TPIMA) at both Central and State level.

This Ministry has also issued guidelines for Community Participation, Guidelines for Social Audit and DPR preparation for effective implementation of the scheme.

(c) & (d): The scheme is applicable to all cities/UAs of the country. The selection for seeking assistance under the scheme is to be made by the States in consultation with the Centre. The cities/UAs covered under preparatory phase of RAY are automatically included under implementation phase of RAY.

(e) & (f): Central financial assistance available under RAY is 50% for cities with population more than 5 lakh, 75% for cities with population less than 5 lakhs (census 2011) and 80% for cities in North Eastern and Special Category States irrespective of their population with upper ceiling of per Dwelling Unit cost including infrastructure at Rs. 5 lakh, Rs. 4 lakh and Rs. 5 lakh respectively for above category of cities.